

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-43/2020)

Sunanda Naik Applicant

Vs

State of Goa and anr. Respondents.

Shri V. Amonkar, Advocate for the applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th September 2020.

P.C.

The learned Additional Public Prosecutor seeks time.

2. Post the matter on 11.9.2020.

DAMA SESHADRI NAIDU, J.

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